

Central Administrative Tribunal
Principal Bench

O.A. No. 1528 of 2000

New Delhi, dated this the 28th February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Kartar Singh,
S/o late Shri Jagdish Ram,
U.D.C.,
R/o Qr. No. 698, Sector 12,
R.K. Puram, New Delhi-110022. Applicant

(By Advocate: Shri T.C. Aggarwal)

Versus

1. Chief Secretary,
National Capital Territory of Delhi,
Shyam Nath Marg,
Delhi-110006.
2. The Controller of Accounts,
Principal Accounts Office,
Govt. of NCT Delhi,
Mori Gate, Delhi-110006. Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. Applicant seeks a direction to hold review DPC to consider and promote him from the date his junior has been promoted.

3. Shri Luthra has invited our attention to the short reply filed by ~~Respondent~~ ^{Respondent} ~~Applicant~~, a copy of which is handed over across the Bar, enclosing the order dated 8.12.2000 that applicant has been appointed to the post of Grade III (DASS)/UDC on regular basis in the scale of Rs.1200-2040 (pre-revised) w.e.f. 5.5.87.

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4. Shri Aggarwal asserts that applicant is also entitled to arrears of pay and allowances for the intervening period. No such prayer has been made in the relief paragraph of the O.A.

5. Applicant may pursue this claim with the concerned authorities and if any grievance still survives it will be open to him to agitate the same through appropriate original proceedings in accordance with law, if so advised.

5. Giving leave to applicant as aforesaid the present O.A. is dismissed as having become infructuous. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

'gk'